

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-2400-JK (LD ) of 2026**

**DATED:- 20 - 02 - 2026**

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Commissioner/Secretary to Government

Dated:- 20 - 02 - 2026

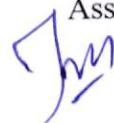
No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Binny Kumar)**

Assistant Legal Remembrancer



**Annexure to the Government Order No:- 2400 -JK(LD) of 2026 dated 20.02.2026.**

Sr. No.	Case No.	Titled	OIC
1.	WPC No. 2368/2023	Kala and Ors Vs UT of J&K and Ors.	Sh. Atta Mohd, Executive Engineer, PMGSY Division Udhampur
2.	WP(C) No. 1390/2024	M/s Beli Ram Sharma & Sons th its sole proprietor Smt Shub Lata & Anr Vs. UT of J&K and Ors.	Sh. Atta Mohd, Executive Engineer, PMGSY Division Udhampur
3.	WPC No.3243/2025	Sh. Ashok Singh Vs. UT of J&K & Ors.	Mr. Neeraj Vaid, Executive Engineer, PWD (R&B) Division Chenani,
4.	WPC No.2888/2025	Fareed Ahmed Wani V/s UT of JK & Ors	Mr. Neeraj Vaid, Executive Engineer, PWD (R&B) Division Chenani,
5.	WP(C) No.3199/2025	Mohd Azam Vs. UT of J&K and others.	Mr. Neeraj Vaid, Executive Engineer, PWD (R&B) Division Chenani,
6.	WPC No. 188/2026	Jia Lal & Others Vs. UT of J&K and Ors	Mr. Anil Kumar Mehra, Executive Engineer, PWD (R&B) Division Doda,
7.	CCP(S) No. 68/2025 in WP(C) No. 145/2023	Shabir Ahmed and others Nidhi Malik and another	Sh. Pawan Kumar, Additional Charge, Executive Engineer, PWD (R&B) Division Mahore
8.	WP(C) No. 121/2026	Inhabitants of Village Dalwah Th. Firdoose Ahmed & Anr Vs UT of J&K Th. Comi Secretary to Govt. Deptt PWD Jammu and Others.	Sh. Sardar Khan, Executive Engineer, PWD(R&B) Division Nagrota
9.	WP(C) No. 2805/2024	Ghulam Ali Vs. UT of J&K and Ors.	Mr. Zakir Hussain Zarger, Executive Engineer, PMGSY, Division Doda,
10.	WPC No. 2153/2025	Anoop Uppal & Ors Vs. UT of J&K & Ors	Sh. Parvaiz Malik, Executive Engineer, PWD (R&B) Division East, Jammu,
11.	WP(C) No. 3561/2025	Abdul Gaffar & Ors. Vs. UT of J&K and Ors.	Sh. Anil Malhotra, Executive Engineer, PMGSY, Division Mahore
12.	WP(C) No. 1156/2025	Pyare Lal V/s UT of J&K and Ors.	Sh. Amit Kumar, Executive Engineer, PWD (R&B), Division Chatroo
13.	WP(C) No. 3419/2025	Romesh Singh Vs UT of J&K Th. Commissioner Secretary to Govt. Department PWD Civil Secretariat and others	Sh. Sardar Khan, Executive Engineer, PWD(R&B) Division Nagrota

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14.	WP(c) No. 3524/2025	Manzoor Ahmed Mir and Other Vs UT of JandK th. financial commissioner secretary PWD and others	Sh. Shamas Din, Executive Engineer, PWD (R&B) Division Thathri
15.	WP(C) No. 3187/2025	M/s Ghai Stone Crusher Vs. UT of J&K & Ors	Sh. Khalid Amin Qureshi, Executive Engineer, PMGSY Division Poonch
16.	WP(C) No. 492/2024	Joginder Lal Vs. UT of J&K and Ors	Sh. Sardar Khan, Executive Engineer, PWD(R&B) Division Nagrota
17.	WP(C) No. 3361/2025	Anece Fatima Vs. UT of J&K & Ors	Sh. Atul Gupta, Superintending Engineer, PWD(R&B) Circle Doda-Kishtwar
18.	WP (C) No. 2797/2025	Inhabitants of Village Dhamma Parshotam Singh & Ors Vs. UT of J&K & Ors	Sh. (Sham Pal Gupta), Executive Engineer, PMGSY Division Ramnagar
19	WP(C) No. 1819/2025	Bakhtawar Malik Vs UT of J&K & Ors.	Sh. Rahat Gupta, Executive Engineer, PWD (R&B), Project Division III, Jammu
20.	CCP(S) No. 272/2025 in WPC No.1971/2024	Bharath Singh & Ors. Vs. Sh. Anil Kumar Singh and Ors.	Sh. Zakir Hussain Zargar, Executive Engineer, PMGSY (JKRRDA), Division Doda,
21.	WPC No. 2577/2025	Ashok Kumar Handa Vs. UT of J&K and Ors.	Sh. Aftab Anwar, Executive Engineer, PWD(R&B), Division Rajouri
22.	CCP(D) No. 09/2025 in WP(C) No. 56/2017	Sh. MohdAbdullah Vs Sh. Kumar Rajeev Chowdhary and Ors.	Sh. Pervaiz Malik, Executive Engineer, PWD (R&B) Division Jammu East.
23	WPC No.1418/2025	Sanjay Kumar Vs. UT of J&K & others.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division Doda
24.	WP(C) No. 3381/2025	Mohd Jahangir Vs. UT of J&K &ors.	Mr. Aftab Anwar, Executive Engineer, PWD(R&B) Division Rajouri
25.	WPC No.2349/2023	Sudershan Singh &anr Vs. UT of J&K and Ors.	Mr. Sardar Khan, Executive Engineer, PWD (R&B) Division, Nagrota
26.	WPC No.2536/2024	Mohd Khalil Khangil & Others Vs. UT of J&K and Ors.	Mr. Anil Kumar Mehra, Executive Engineer, PWD(R&B) Division Doda
27.	WP(C) No. 3767/2025	Shareefa Begum Vs. UT of J&K and Ors	Sh. Shakti Raina, Additional Charge, Executive Engineer, PMGSY Division Kishtwar
28.	WP(C) No. 2805/2024	Ghulam Ali Vs. UT of J&K and Ors	Mr. Zakir Hussain Zarger, Executive Engineer, PMGSY, Division Doda
29.	WP(C) No.	Satpal & Ors	Sh. Rajan Mengi, Executive Engineer,

	2760/2024	Vs UT of J&k& Ors	PWD (R&B) Division Satwari.
30.	WP(C) NO. 813/2024	Amrik Singh Vs UT of J&k& Ors	Sh. Rajan Mengi, Executive Engineer, PWD (R&B) Division Satwari.
31.	WP(C) No. 37/2026	Mehboob & Sons Vs UT of J&K & Ors	Sh. Gurjeet Singh, Executive Engineer, PWD (R&B) Division Padder.
32.	WPC No. 145/2023	Shabir Ahmed & Ors Vs UT of J&K & Ors	Sh. Pawan Kumar Executive Engineer, R&B Division Mahore
33.	WPC No. 1438/2024	M/s Design & Planning Forum Vs UT of J&K & Ors	Sh. Manzoor Ahmad Parray Executive Engineer, R&B Division, Vailoo.
34	Arb. No.11/2025 titled M/s Wani Infratech Pvt. Ltd Vs National Projects Construction Corporation Ltd & others		Er. Khalid Mehmood Qureshi, Executive Engineer, R&B Division, Rajbagh

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